COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 of 2018 & IA NOs. 326 & 554 OF 2018

Dated: 3rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Hinduja National Power Corporation Ltd. Vs.	 Appellant(s)
Andhra Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

	Mr. Abhishek Sharma
	Ms. Nandita Bajpai
	Mr. Shubham Arya
	Ms. Purva Kohli
Counsel for the Respondent(s) :	Mr. K.V. Mohan
	Mr. K.V. Balakrishnan for R-1
	Mr. Basava Prabhu Patil, Sr. Adv.
	Ms. Prerna Singh for R-2 & R-3

<u>ORDER</u>

Heard learned counsel for the Appellant.

List the matter for further hearing on 04.10.2018.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson